GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:4498 ANSWERED ON:20.12.2012 PENDING CASES IN GUWAHATI HIGH COURT Ajmal Shri Badruddin

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether a large number of cases relating to foreigners are pending in Guwahati High Court; and
- (b) if so, the details thereof including the number of cases filed, disposed off and pending since 2005 till date, year-wise?

Answer

MINISTER OF LAW AND JUSTICE (DR. ASHWANI KUMAR)

(a) & (b): As per the information made available by Gauhati High Court, 618 cases relating to foreigners are cumulatively pending since 2005 in the Principal Seat of the Gauhati High Court pertaining to the State of Assam as on 17.12.2012. Year-wise details of number of cases instituted, disposed and pending in the Principal Seat of the Gauhati High Court relating to foreigners are as below:-

Sr. No.	Year	N.	umbe:	r of (Cases
Instituted Disposed Pending					
1.	2005	29	22 '	7	
2.	2006	9 6	3		
3.	2007	37	20	17	
4.	2008	119	49	70	
5.	2009	223	66	157	
6.	2010	181	48	133	
7.	2011	140	42	98	
8.	2012	150	17	133	
(till 17.12.2012)					
Tot	al 8	388	270	618	